

<i>Sl. No.</i>	<i>Name of the Drug</i>
33.	Pyrazinamide
34.	Pyriithioxide HCl (Encephadol)
35.	Ranitidine HCl
36.	Rifampicin
37.	Streptohycin Sulphate
38.	Tetracycline HCl
39.	Theophlline
40.	Tolnaftate
42.	Verapmil HCl
41.	Tripolidine HCl
43.	Vitamin A
44.	Vitamin B 6
NB:	Each Drug had import of more than Rs. One Crore atleast one of three years.

Harijan Population Dominated Villages In Sahabad District (Bihar)

8886. SHRI TEJ NARAYAN SINGH: Will the Minister of WELFARE be pleased to state:

(a) the number of villages in Sahabad district, Bihar; and

(b) the number of the villages which are harijan dominated?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). The information is being collect from the State Government of Bihar and will

be laid on the Table of the House.

Modern System of Medicine in the Country

8888. SHRI GUMAN MAL LODHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Union Government sanction grant for opening of the Hospitals of Indian System of Medicine and Homoeopathy and Modern System of Medicine in the country; and

(b) if so, the grant sanctioned for opening of hospitals of Indian System of Medicine and Homoeopathy during the last three years?

THE MINISTER OF ENERGY AND MINISTER CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir. Financial Assistance is provided to voluntary organisations for setting up of new hospitals of all systems of medicine under the special Health Scheme for Rural Areas only.

(b) No financial assistance was provided for opening of hospitals of Indian Systems of Medicine and Homoeopathy under this scheme during the last three years.

Sangeet Bharti Plan for School Building

8889. SHRI JAGPAL SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any representation has been received by Government to the effect that the Urban Arts Commission has rejected the plans for a school building submitted by Sangeet Bharti;

(b) if so, the details thereof and the ground of rejection; and

(c) the action taken by Government on the representation?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). M/s. Sangeet Bharti School submitted a representation to the Delhi Urban Art Commission on the 23rd December, 1989 requesting for reconsideration of their case for approval in respect of ground floor and 1st floor of the building. The representation was forwarded by the DUAC to the NDMC on 24.1.90. The NDMC has asked the School Authority to comply with the observations of the DUAC which has so far not been done by the School authorities.

Waiting List for DDA Flats

8890. SHRI YASHWANTRAO PATIL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of persons waiting for allotment of houses under the various housing schemes of the Delhi Development Authority, Scheme-wise and category-wise; and

(b) the time by which the waiting list is likely to be cleared?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) 98,508 registrants are awing allotment of flats as per details given below:

<i>Sl. No.</i>	<i>Name of the Scheme</i>	<i>Category</i>	<i>Balance Registrants</i>
1.	New Pattern Scheme '79	MIG LIG Janta	24,429 32,735 16,193
2.	Self Financing Scheme	Category II & III	25,151
			98,508

In addition, 20000 persons are to be registered under Ambedkar Awas Yojana 1989. The draw of lots under this scheme has been stayed temporarily by the Hon'ble High Court of Delhi.

(b) Flats are allotted by the DDA from time to time depending upon availability of land and resources. For the next four years the DDA have set the following target for completion of 84,100 flats.

1990-91	—	12,600
1991-92	—	19,000
1992-93	—	26,000

1993-94	—	26,500
		84,100

Ownership Right to the Shopkeepers of Markets of New Delhi

8891. SHRI R.L.P. VERMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government had decided last year to confer ownership rights to the allottees of shopkeepers of Meherchand Khanna Market, Lodi Colony and INA Market, New Delhi, if so, the details thereof; and